

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 358 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s Krishna Intrahomes Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anuj Kumar, Advocate for the Petitioner
Mr. Manish Raj, CP for ROC Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Dept.

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22nd January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)